

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:572
ANSWERED ON:03.08.2011
HIKE IN AIR FARES
Patil Shri C. R.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether private and public airlines have declared a fare hike in view of the hike in prices of aviation fuel;
- (b) if so, the details thereof;
- (c) whether this hike has been affected in the form of fuel surcharge;
- (d) if so, the details thereof; and
- (e) the steps taken/proposed to be taken by the Government to control airfare hike and to protect the interests of airlines/passengers?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) to (d):- In view of increase in ATF price, scheduled domestic airlines have increased airline fuel charge component of the airfare upto a maximum of Rs.1400/- during Jan 2011 to Jun 2011. However, the total airfare payable by the passengers in domestic sectors varied i.e. increased/decreased during the same period, depending upon market forces.

(e):- With a view to maintaining transparency in tariff publication, Directorate General of Civil Aviation (DGCA) has taken following steps:

- Scheduled domestic airlines have been asked to display established tariff route-wise and fare category-wise on monthly basis and also to notify noticeable changes to DGCA within 24 hrs of affecting such a change. The intention behind the above directions is to keep the passengers informed of pricing pattern of airlines.

- A Tariff Analysis Unit has been set up in DGCA to monitor tariff on regular basis.